IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH ON THE 18th OF MARCH, 2024

MISC. APPEAL No. 3108 of 2016

BETWEEN:-

LALIT RAGHUVANSHI S/O SHRI K.L. RAGHUVANSHI KHARGONE, TAH AND DIST MANDLA (MADHYA PRADESH)

....APPELLANT

(NONE)

AND

- 1. RAMESH KACHWAHA S/O CHANDAN KACHWAHA, AGED ABOUT 45 YEARS, GRAM PURWA PS. MAHARAJPUR MANDLA (MADHYA PRADESH)
- 2. ANIL KACHWAHA S/O RAMESH KACHWAHA, AGED ABOUT 17 YEARS, OCCUPATION: MINOR, GHROUTH GUDARAN FATHER RAMESH KACHWAHA GRAM PURWA PS. MAHARAJPUR MANDLA (MADHYA PRADESH)
- 3. MANISHA D/O RAMESH KACHWAHA, AGED ABOUT 16 YEARS, OCCUPATION: MINOR, GHROUTH GUDARAN FATHER RAMESH KACHWAHA GRAM PURWA PS. MAHARAJPUR MANDLA (MADHYA PRADESH)
- 4. ANGORI KACHWAHA D/O RAMESH KACHWAHA, AGED ABOUT 22 YEARS, GRAM PURWA PS. MAHARAJPUR MANDLA (MADHYA PRADESH)
- 5. ARVIND CHOUDHARY W/O BASANT KUMAR CHOUDHARY WARD NO. 2 BUDHANI BALAGHAT (MADHYA PRADESH)
- 6. / HDFC GENERAL INSURANCE CO. LTD. TOWER PLOT NO. 10 IIND FLOOR PARASIYA ROAD INDORE TAH. AND DISTT. INDORE (MADHYA PRADESH)

This appeal coming on for orders this day, the court passed the following:

ORDER

No one appeared for the appellant on previous date ie. 05-09-2017, 19-04-2017, 21-03-2017 and 10-02-2017 also.

- 2. It appears that the appellant is not interested in prosecuting the appeal.
- 3. Accordingly, this appeal is dismissed for want of prosecution.

